

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 5TH DAY OF MAY, 2020 / 15TH VAISAKHA, 1942

B.A. TMP No. 296 / 2020

(Crime No. 32/2020 of Excise Range Office, Thirupuram, Thiruvananthapuram District)

Petitioners/Accused:

1. Pramod, S/o Appukuttan, Aged 40 years,
Kadannurvila Puthenveetil,
Athiyanoor Village, Neyyattinkara, Thiruvananthapuram
2. Sujith,s/o Maniyan,Aged 26 years,
M.S Bhavan,Kottukal, Neyyattinkara Village,
Thiruvananthapuram
By Adv.Latheesh Sebastian

Respondents/State & Complainant:

1. State of Kerala, Represented by
Public Prosecutor, High Court of Kerala, Ernakulam - 682031.
2. Excise Inspector,
Thirupuram Excise Range Office, Neyyattinkara,
Thiruvananthapuram- 695133

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER, SR. PP.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.TMP No.296 of 2020

Dated this the 5th day of May, 2020

O R D E R

The counsel for the petitioner submitted that he obtained bail from this Court and he is not pressing this bail application. Hence, this bail application is closed.

P.V.KUNHIKRISHNAN,

JUDGE

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APPENDIX

Petitioner's Annexures:-

Annexure A1: True copy of the Order of the Sessions Court, Thiruvananthapuram in CrI.M.C(E) No 102/2020 dated 18.4.20 as received in the email of the Counsel